

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
STARRED QUESTION NO. 158*
TO BE ANSWERED ON 01/08/2022

IMPLEMENTATION OF HAR GHAR NAL YOJANA

*158 SHRI SANJAY RAUT:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that Government has implemented 'Har Ghar Nal' Yojana to provide drinking water to every house in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether it is also a fact that Government has received a large number of complaints regarding shortage or no-supply of water, specially in summers; and
- (d) if so, the steps Government is taking for proper supply of drinking water?

ANSWER

THE MINISTER OF JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (d) A statement is laid on the table of the House.

Statement referred in reply of Rajya Sabha Starred Question No. 158 to be answered on 01.08.2022

(a) to (d) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household of the country by 2024. The estimated outlay of the mission is Rs. 3.60 lakh Crore out of which Central share is Rs. 2.08 lakh Crore.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore rural households were reported to have tap water connections. So far, 6.67 Crore households have been provided with tap water connections in last 35 months. Thus, as on 28.07.2022, out of 19.14 Crore rural households in the country, around 9.90 Crore (51.73%) households are reported to have tap water supply in their homes. State/ UT-wise details are **annexed**. Further, as reported, out of around 16.99 lakh rural habitations in villages across the country, 16.73 lakh (98.46%) habitations have provision of potable drinking water with sources at a reasonable distance. However, 0.26 lakh (1.54%) rural habitations are reported to have water quality issues in drinking water sources.

Water being a State subject, the States/ UTs have mandate and responsibility to plan, design, approve, implement, operate and maintain the rural water supply schemes, lies with the respective State Governments/ UT Administration. Under JJM the States have been advised to establish effective grievance redressal mechanisms through online grievances redressal system and/or dedicated toll-free numbers. So far, 26 States have reported that they have set up such systems in the respective State/UT. The data of grievances received/ resolved by State Government is not maintained by this Department. However, the Grievances received at Centre level through Centralized Public Grievance Redress and Monitoring System (CPGRAMS - <https://pgportal.gov.in/>) and Department's website (<https://jalshakti-ddws.gov.in/>) and other means are promptly sent to water supply department of respective State Governments for timely redressal.

Further, for capturing all essential monitoring parameters, i.e. no. of tap water connections provided, progress since launch of mission, details up to village level, grievance redressal system, availability of funding, etc **JJM Dashboard** has been developed and is in public domain; **JJM Water Quality Management Information System (WQMIS)** has been developed and implemented for monitoring and surveillance of water quality. States/UTs have been directed to undertake testing of water quality on a periodic basis and take remedial action wherever necessary, to ensure that the water supplied to households is of prescribed quality standards (BIS:10500). Besides this, five persons, preferably women are identified and trained from every village for testing the water samples through Field Test Kits (FTKs) and so far, 10.55 lakh women have been trained.

Annex referred in the reply to Rajya Sabha Starred Question No. 158 due for reply on 01.08.2022

State/ UT-wise status of tap water connections in rural households
(as on 28.07.2022)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on 15.08.2019	Rural HHs with tap water connection as on 15.8.2019		Total rural HHs as on date	Rural HHs given tap water connections						Rural HHs with tap water supply	
			No.	In %		2019-20	2020-21	2021-22	2022-23	Total	In %	No.	In%
1.	A & N Islands	0.65	0.29	43.92	0.62	-	0.33	-	-	0.33	53.98	0.62	100.00
2.	Andhra Pr.	95.66	30.74	32.14	95.69	1.19	12.77	9.69	3.33	26.97	28.19	57.72	60.31
3.	Arunachal Pr.	2.18	0.23	10.46	2.20	0.13	0.65	0.42	0.05	1.25	56.93	1.48	67.28
4.	Assam	63.35	1.11	1.76	63.35	0.49	5.07	16.62	1.17	23.35	36.86	24.46	38.62
5.	Bihar	1,83.54	3.16	1.72	1,72.21	28.97	1,03.46	21.23	2.98	1,56.64	90.96	1,59.80	92.80
6.	Chhattisgarh	45.48	3.20	7.03	50.06	0.96	1.51	4.45	2.75	9.67	19.32	12.87	25.71
7.	DNH and D&D	0.6	0.00	0.00	0.85	-	0.25	0.61	-	0.85	100.00	0.85	100.00
8.	Goa	2.63	1.99	75.70	2.63	0.31	0.33	-	-	0.64	24.30	2.63	100.00
9.	Gujarat	93.03	65.16	70.04	91.77	1.06	10.95	9.57	1.84	23.41	25.51	88.57	96.51
10.	Haryana	28.94	17.66	61.04	30.97	1.35	7.91	4.04	-	13.30	42.96	30.97	100.00
11.	Himachal Pr.	17.04	7.63	44.76	17.28	1.59	3.79	3.04	0.29	8.71	50.42	16.34	94.57
12.	J&K	18.17	5.75	31.67	18.35	2.07	2.16	0.63	0.01	4.87	26.52	10.62	57.88
13.	Jharkhand	54.09	3.45	6.38	61.22	0.95	3.00	4.19	1.72	9.86	16.11	13.31	21.75
14.	Karnataka	89.61	24.51	27.35	1,01.18	0.21	3.43	18.70	6.42	28.77	28.43	53.28	52.66
15.	Kerala	67.15	16.64	24.78	70.69	0.85	4.04	6.64	1.57	13.11	18.54	29.75	42.08
16.	Ladakh	0.44	0.01	3.21	0.43	0.01	0.02	0.09	0.08	0.19	44.72	0.21	48.03
17.	Madhya Pr.	1,21.24	13.53	11.16	1,19.90	4.19	19.87	11.04	2.73	37.82	31.55	51.36	42.83
18.	Maharashtra	1,42.36	48.44	34.03	1,44.93	5.45	37.09	10.66	1.02	54.21	37.40	1,02.65	70.82
19.	Manipur	4.52	0.26	5.73	4.52	0.04	1.96	0.70	0.31	3.01	66.74	3.27	72.48
20.	Meghalaya	5.9	0.05	0.77	5.90	0.02	0.87	1.34	0.15	2.38	40.30	2.42	41.07

S. No.	State/ UT	Total rural HHs as on 15.08.2019	Rural HHs with tap water connection as on 15.8.2019		Total rural HHs as on date	Rural HHs given tap water connections						Rural HHs with tap water supply	
			No.	In %		2019-20	2020-21	2021-22	2022-23	Total	In %	No.	In%
21.	Mizoram	1.27	0.09	7.24	1.34	0.16	0.34	0.22	0.07	0.78	58.11	0.87	64.98
22.	Nagaland	3.86	0.14	3.60	3.77	0.02	0.48	0.94	0.17	1.60	42.42	1.74	46.09
23.	Odisha	83.06	3.11	3.74	88.57	4.37	15.47	17.47	3.79	41.10	46.40	44.21	49.91
24.	Puducherry	1.15	0.94	81.31	1.15	0.06	0.08	0.07	-	0.21	18.63	1.15	100.00
25.	Punjab	35.07	16.79	47.86	34.40	0.76	8.18	8.55	0.10	17.59	51.12	34.37	99.91
26.	Rajasthan	1,01.32	11.74	11.59	1,05.69	1.02	6.81	5.67	2.35	15.85	15.00	27.59	26.10
27.	Sikkim	1.05	0.70	67.00	1.32	-	0.10	0.08	0.02	0.20	15.38	0.91	68.72
28.	Tamil Nadu	1,26.89	21.76	17.15	1,22.85	0.17	16.13	14.90	10.91	42.11	34.28	63.87	51.99
29.	Telangana	54.38	15.68	28.84	53.87	20.18	18.20	-0.19	-	38.19	70.89	53.87	100.00
30.	Tripura	8.01	0.25	3.06	7.42	0.46	1.42	1.65	0.13	3.66	49.36	3.91	52.66
31.	Uttar Pr.	2,63.39	5.16	1.96	2,64.28	4.66	19.16	6.58	4.68	35.08	13.28	40.25	15.23
32.	Uttarakhand	14.62	1.30	8.91	14.94	0.87	4.32	2.75	0.35	8.29	55.48	9.59	64.20
33.	West Bengal	1,63.26	2.15	1.31	1,60.02	0.05	12.48	23.39	6.73	42.65	26.65	44.79	27.99
	Total	18,93.91	3,23.62	17.07	19,14.36	82.62	3,22.62	2,05.72	55.71	6,66.67	34.82	9,90.30	51.73

Source: JJM – IMIS

HH: Household